HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE: W.P.(SR).No.45133 of 2026

PROCEEDING SHEET

Sl. No	DATE	ORDER	Office Note
01.	20.10.2026	**AGD, J** Heard the learned counsel for the Writ Petitioner in part. Learned Government Pleader for Services-II appearing for Respondent Nos.1 to 4, sought time for taking instructions. For hearing, list the matter on 21.10.2026, at 4:00 P.M. **AGD, J** KAS/SKB	